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SLP(C)No. 10986-10987 OF 2003
ITEM No.57

Court No. 4

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.10986-10987/2003

(From the judgment and order dated 18/6/2003 in CA 3039/03, 3322/03 in
CA 2053/2003 in WP 3399/03 of THE HIGH COURT OF BOMBAY, BENCH AT NAGPUR)

M/S GIRIJA STEELS PVT. LTD.

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent (s)

(With appln. for urging new facts on record and with prayer for interim relief
and office report)

Date : 25/08/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK HBAN

For Petitioner (s)
Mr. M.D. Adkar, Adv.
Mr. Vishwajit Singh, Adv.

For Respondent (s)
Mr. Ajit S. Bhasme, Adv.

MR. Ravindra K. Adsure, Adv.

UPON hearing counsel the Court made the following

O R D E R

Respondents are allowed four weeks' time for filing counter. Rejoinder, if any, may be filed within three weeks thereafter.

(Ajay Kr. Jain)
(Radha R. Bhatia)
Court Master
Court Master